

**HIGH COURT OF JUDICATURE AT HYDERABAD**  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh - Civil Judges (Senior Division) - Vacancies in the cadre of Civil Judges (Senior Division) by promotion from the cadre of Civil Judges (Junior Division) for the year 2016 - **NOTIFIED.**

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**ROC.NO.2426/2016-B.SPL.**

**NOTIFICATION NO.532-B.SPL:**

**DATED:31.03.2016.**

Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006)

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The High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, hereby notifies **26** vacancies in the cadre of Civil Judges (Senior Division) to be filled by promotion from the cadre of Civil Judges (Junior Division) for the year 2016.

  
31.3.2016

**REGISTRAR (VIGILANCE)**  
High Court of Judicature at  
Hyderabad.